DECLARATION OF ASSETS AND LIABLITIES

Year: - 2021-2022

I <u>Prashant Prasad</u> son/daughter/wife of <u>Sri Yogesh Prasad Ram</u> aged <u>44</u> years, belonging to <u>Government of Bihar</u> service and presently working as <u>Assistant Sub Marshal</u>, <u>Bihar Vidhan Sabha</u>, <u>Patnagive herein below the details of the assets (immovable, movable, bank balance, etc.) Of myself, my spouse and dependents*:</u>

A. Details of Movable Assets

(Assets in the joint name indicating the extent of joint ownership will also have to given)

Sr No	0	Self- Prashant Prasad	Spouse- Kavita Bharti	Dependent- 1 Aarushi Sinha	Dependent - 2 Divyanshu Divy	Dependent -3 Nil
i	Cash	Rs 10000	RS 15000	Nil	Nil	Nil
ii	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Nil	Nil	Nil	Nil	Nil 12
iii	Bonds, Debentures And Shares in Companies	SAHARA RS=14550	SAHARA RS=50000	Nil	Nil	Nil
iv	Others Financial Institutions, NSS, Postal Savings, LIC Policies, etc.	Nil	L.I.C = (Policy No:- 523429035,517 720055) Rs= 16792=00	Nil	Nil	P Ni ţlent -3 tvif
V	Motor Vehicles- Details of Make	Hero Honda(CD- Dawn) BR 10D-4034 Rs=10000 BAJAJ DISCOVER BR1AU 6427 RS=15000	Nil	Nil	Nil	Nil
vi	Jewellery (Give details of weight and Value)	Gold-20gram Rs= 95000=00 Silver-125 gram Rs= 9000=00	Gold-85 gram Rs=425000=00 Silver-300 gram Rs= 25000=00	Nil	Nil	Nil Vi
Vii	Other Assets such as values of Claims/Interests	House Hold Item Value:- Rs= 10,0000=00	Nil	Nil	Nil	Nil

NOTE:- Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given.(*Dependent here means a person substantially dependent on the income of the Employee.)

B. <u>Details of Immovable Assets</u>

[NOTE: - Properties in joint ownership indicating the extent of joint ownership will also have to be Indicated .]

Sr	0 /	Self-	Spouse- Name(s)	Dependent - 1 Name	Dependent - 2 Name	Dependent -3 Etc Name
i	Agriculture Land -Location(s) -Survey number(s) -Extent(Total measurement) -Current Market Value	Nill	Nil	Nil	Nil	Nil -
ii	Non-Agricultural Land -Location(s) -Survey Number(s) -Extent(Total measurement) -Current Market value	Nil	Khata No.:-828 Kheshra No:- 1854,1856,1859,1861 Rakwa:-792.39 Sqft, Value:- 1700000 (Baghwari, Bgp) Khata No.:-6/61, Kheshra No:-02 Rakwa:-450 Sqft., Value:-700000, Bhairopur Bhagalpur, Khata no 62 kheshra no 13 ka ansh 1.71 dec. value Rs= 1500000 beatura, Patna	Nil	Nil	Nil Pricessi
iii	Buildings(Commercial and Residential) -Location(s) - Survey/Door Number(s) -Extent (Total measurement) -Current Market value	Nil	Nil	Nil	Nil	Nil
iv	Houses/Apartments, etc -Location(s) - Survey/Door Number(s) -Extent (Total measurement) -Current Market value	Nil	Nil	Nil	Nil	Nil
V	Others(Such as interest in property)	Nil	Nil	Nil	Nil ,	Nil

I give herein below the details of my liabilities/over dues to public financial institutions and government dues: (Please give separate details for each items).

Sr. No	- cocription		Name & Address Of Banks/ Financial Amount Outsta as on	
(a)	(i) Loans from Banks		S.B.I Bihar Vidhan Mandal Branch, Patna	Rs- 9,50,000=00
	(ii) Loans from Financial institutions		Nil	Nil
	(iii) Government Dues:		Nil	Nil
	а	Dues to departments dealing with govt. Accommodation	Nil	Nil
	b	Dues to departments dealing with supply of water	Nil	Nil
	С	Dues to departments dealing with supply of electricity	Nil	Nil

tanding

standing

	d	Dues to departments dealing with telephones	Nil	Nil
	е	Dues to departments dealing with govt. Transport (including aircraft and helicopters)	Nil	Nil
	f	Other dues if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which income Tax Return Filed .Give also (PAN)]		PAN NO:- BMDPP8212P	Nil
	ass	Wealth Tax [Also indicate the essment year up to which Wealth Tax curn Filed.]	Nil	Nil
	(iii) Sales Tax (Only in case of proprietary business)		Nil	Nil
	(iv)	Property Tax	Nil	Nil

C. <u>Personal Details</u>

(i)	GPF / CPF / PRAN No.	:	PTS/BLA-1072
(ii)	Gender	:	Male (MALE / FEMALE)
(iii)	Date of Birth	:	0 1 0 3 1 9 7 7
			D D M M Y Y Y
(IV)	Class / Group	:	<u>C</u> (A/B/C)
(V)	Cadre	:	Bihar Secretariat Service
			Full Name e.g.: B.A.S. – Bihar Administration Service B.S.S Bihar Secretariat Service
vi)	Home District		Bhagalpur
	I hereby declare that the a	bove de	tails are true to the best of my knowledge and belief

Name of Employee: - <u>Prashant Prasad</u>

Designation: - <u>Assistant Sub Marshal</u>

Department: -<u>Bihar Vidhan Sabha</u>, Patna

Place: - Patna

Date: - 10 · 62 · 2022

NOTE: - Please sign each page of the declaration. Assets declaration must be in A-4 size white Paper with computer typed (single side) in prescribed format.